

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4338
ANSWERED ON:19.08.2010
BAN ON ENTRY OF UNION CARBIDE
Gaikwad Shri Eknath Mahadeo

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government proposes to blacklist and ban the entry of Union Carbide which is now called Dow Chemicals in the country; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b) There is no such proposal under consideration in this Department.

The High Court of MP at Jabalpur is hearing a PIL filed through Writ Petition No. 2802/2004 in the matter of environmental remediation of Union Carbide India Limited (UCIL) plant site at Bhopal. The Department of Chemicals and Petrochemicals had filed an application on 10.5.2005, praying that the respondents Nos. 4, 5, and 6 (namely Dow Chemicals Company, USA, Union Carbide Corporation and Eveready Industries India Limited) should be directed to pay for the environmental remediation of the UCIL plant site.

Another affidavit has been filed by Department of Chemicals and Petrochemicals on 15.07.2010 requesting the High Court to expeditiously decide the question of liability of Dow Chemicals Company and/or other persons/companies.